

(b) and (c). The new schemes that will be taken up under the 3rd Plan are estimated to cost about Rs. 240 crores about half of which will be in foreign exchange. The foreign exchange involved will be met partly by foreign investment and partly by foreign loans.

Training in Business Management

1153. **Pandit D. N. Tiwari:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to establish some additional Small Industries Service Institutes for giving training in business management; and

(b) if so, the places where they will be established?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). While there is no proposal to establish any additional Small Industries Service Institute for giving training in business management, a Central Industrial Extension Training Institute is being set up at Hyderabad, the main function of which would be to impart training in industrial extension techniques mostly to the officers of the Small Scale Industries Organisation and officers of the Department of Industries of the State Governments and to Senior experienced personnel in the small and medium industries.

Second Indian Industries Fair

1154. { **Shri Goray:**
Shri P. C. Borooah:
Shri K. B. Malvia:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 27 on the 15th February 1961 and state:

(a) whether Government have since received any intimation from U.K., U.S.A. and U.S.S.R. about the nature and extent of participation in the Second Industries Fair scheduled to be held on the Exhibition site at

Mathura Road, New Delhi from the 14th November 1961 to 1st January, 1962;

(b) if so, the details thereof;

(c) whether any kind of facility and assistance has been provided by Government to the Exhibition; and

(d) if so, the nature thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). According to the information received from the Federation of Indian Chambers of Commerce and Industry both the U.S.A. and U.S.S.R. will be occupying the same area and Pavilions as in the World Agriculture Fair. The area of the plots taken by U.S.A., and U.S.S.R. are about 2 lakh sq. ft. and 1 lakh sq. ft. respectively. U.K. has booked an area of about 50,000 sq. ft. The nature of their participation is not yet definitely known.

(c) and (d). The exhibition site at Mathura Road is being made available on rent to the Federation for holding the Indian Industries Fair, 1961. Expenditure on the development of the site and the creation of assets thereon will be shared between Government and the Federation in the ratio of 2 : 1.

Fertilizer Plant at Itarsi

1155. { **Shri Goray:**
Shri Vidya Charan Shukla:
Shri Birendra Bahadur Singhji:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 3773 on the 24th April, 1961 and state:

(a) whether the decision with regard to setting up of a fertilizer plant at Itarsi has since been taken; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The party to whom a licence has been granted for setting up a Fertilizer factory in Madhya Pradesh has not yet submitted proposals regarding its location.

Tussar Silk Weavers in South India

1156. Shri Goray: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Tussar Silk Weavers in South India have lost the American market for their products; and

(b) whether Government have investigated the reasons for the same?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Soap Manufacturers

1157 { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that non-power soap manufacturers have to face frequent scarcity and non-availability of essential raw materials at reasonable prices;

(b) if so, the steps taken so far to remove these difficulties;

(c) whether it is a fact that indigenous raw materials are dearer than imported materials;

(d) if so, whether the question of providing necessary raw materials at prices comparable to imported materials through the State Trading Corporation for distribution to small units of soap manufacturers has been considered; and

(e) if so, with what result?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). No specific complaint regarding scarcity of raw materials has been received. Imports of tallow, coconut oil and

palm oil for non-power units are allowed to the extent of 40 per cent. of their yearly requirements depending upon their past consumption. It is true that imported coconut oil, palm oil and tallow are somewhat cheaper than indigenous raw materials. However, full requirements in respect of these items would not be licensed for import in view of the tight foreign exchange position.

(d) and (e). The matter is under consideration on the basis of a representation received from the All India Non-Power Soap Makers' Association, Baidyanath, Bihar.

Soap Manufacturers

1158 { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that non-power units of soap manufactures have to face hard competition against power units;

(b) whether any representation has been received for imposing a protective duty on power soap units;

(c) if so, the reaction of Government in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) The products of the Non-power soap units do not compete with the products manufactured by organised power units.

(b) and (c). A representation from the All-India Non-power Soap Makers Association, Baidyanath, Deogarh, Bihar has been received. The matter is under consideration.

Crop of Coffee

1159. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there has been a record crop of coffee this year;